

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:852

ANSWERED ON:17.08.2007

IMPLEMENTATION OF PROGRAMMES UNDER DRDAS IN JHARKHAND

Mahto Shri Tek Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details regarding implementation of various programmes under District Rural Development Agency Administration (DRDA) in Jharkhand during the last three years;
- (b) the details of funds allocated and utilised for implementation of the said programmes so far;
- (c) whether the Government has taken any concrete steps to expedite the implementation of the said schemes; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) The District Rural Development Agency (DRDA) Administration in Jharkhand implemented the Schemes Swarnjayanti Gram Swarajgar Yojana (SGSY) for self-employment, Sampoorna Grameen Rozgar Yojana (SGRY), National Food for Work Programme (NFFWP)/National Rural Employment Guarantee Schemes (NREGS) for wage employment, Indira Awaas Yojana (IAY) for providing houses to the houseless, Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Integrated Wastelands Development Programme (IWDP) and Total Sanitation Campaign (TSC).

(b) The details of funds allocated and utilized by the State of Jharkhand for implementation of the above schemes during last three years i.e. 2004-05, 2005-06 and 2006-07 are given at Annexure.

(c) & (d) The Ministry of Rural Development has developed a comprehensive system of Monitoring the implementation of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee meetings, Area Officers Scheme, Vigilance and Monitoring Committee at the State and District Levels, with greater involvement of Members of Parliament, National Level Monitors to monitor quality of work and adherence to implementation of schemes as per programme guidelines. Besides, the States have been advised to adopt a five-pronged strategy consisting of

- (i) creation of awareness about the schemes
- (ii) transparency
- (iii) People's Partnership
- (iv) accountability & social audit and
- (v) strict vigilance and monitoring at all levels.